

## **Central Information Commission**

**Appeal No. 78 /IC(A)/2006  
F.No.CIC/MA/A/2006/00167**

**Dated, the 29<sup>th</sup> June, 2006**

Name of the Appellant : Shri A.P. Nagrath, 1-A/5, Aravali View Rail Vihar,  
Sector-56, Gurgaon-122003.

Name of the Public Authority : Department of Expenditure, Ministry of Finance,  
Government of India, North Block, New Delhi.

### **DECISION**

1. The appellant has sought information relating to fixation of pay scale of certain categories of officials, mainly the Members of Income Tax Appellate Tribunal (ITAT) in the grade of Rs. 24,050 – 26,000/-. The CPIO has furnished the information sought, but it was not complete or satisfactory to the appellant.
2. The case was heard on 29.6.2006. The appellant was present in person. The CPIO alongwith his colleagues was also present.
3. The information sought and replies given by the respondent were examined and discussed in detail. In the course of hearing, it emerged that the appellant has some grievances regarding fixation of pay scale of the Members of ITAT. The matter was also adjudicated by the CAT, which directed DOPT to pass an order on the matter, which it did on October 19, 2005. Based on this order, the appellant had sought information from the CPIO, Department of Expenditure.
4. After a detailed discussion, both the parties agreed that the CPIO would examine the said order passed by the DOPT and, accordingly, a suitable point-wise response with

documentary evidence, if possible, would be furnished to the appellant within 15 working days of the issuance of this decision.

5. The appeal is accordingly disposed of.

Sd/-  
(Prof. M.M. Ansari)  
Information Commissioner

Authenticated true copy :

(L.C. Singhi)  
Additional Registrar

Cc:

1. Shri A.P. Nagrath, 1-A/5, Aravali View Rail Vihar, Sector-56, Gurgaon-122003.
2. Shri Manish Kumar, Deputy Secretary (Legal & Coordn. Cell) & CPIO, Department of Expenditure, Ministry of Finance, Government of India, North Block, New Delhi.